NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

37. IA (Companies Act / 80/2022 CA 259/2022
In CP/144(MB)2022

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2022

NAME OF THE PARTIES: **Dr. Roop**
Vs.
New Delhi Centre For Sight Limited

APPEARANCE :

FOR THE PETITIONER **:** Adv. Harsh Kesharia

FOR THE RESPONDENT **:** Adv. Mr. Sujoy Datta a/w
Adv. Ms. Kinjal Goyal

Section: 244(1) of the Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **21.12.2022** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
26.09.2022
Sapana